NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB) 375 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2017

NAME OF THE COMPANY: M/s Vedanta Limited Vs. M/s Sequal Alloys and Wires Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner (s):

None

For the Respondent (s): Mr. B. Devasekhar, Advocate

ORDER

Mr. B. Devasekhar has put in appearance on behalf of the Respondent. He submits that though the matter has been resolved in principle, the terms of settlement are being worked out.

To come up on 13th November, 2017.

(S. K. Mohapatra) Member (T) (Ina Malhotra) Member (J)